

MINUTES OF EFC NO. 10/AM12 DATED 19.1. 2012

Meeting No. 10/AM12 of EXIM Facilitation Committee (EFC) was held on 19.1.2012 in Room No. 04, Udyog Bhawan, New Delhi, under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. | Shri K.K. Tiwari, IA, | D/o Heavy Industry |
| 2. | Shri S.S. Tak, | Ministry of Steel |
| 3. | Shri K.K. Sinha, IA | DIPP |
| 4. | Shri V.K. Tyagi, Dy. IDA | D/o Pharmaceuticals |
| 5. | Dr. S.K. Dutta, Asstt. Comm. | DAHD&F |
| 6. | Ms. Shubhra, Jt.DGFT | DGFT |
| 7. | Shri B.K. Sachdeva, Dy. DGFT | DGFT |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion.

Import Cases (Total 163 Cases)

3.1 Following **(Fifty six)** requests for import were **approved:-**

Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision.
PART-I (AHD&F)						
	13	Ranbaxy Laboratories Ltd, Gurgaon 01/53/8/356/AM12/R-24/IC	21.10.2011	Mice (10 weeks old), male & female)----40 Nos.	2.79	The Committee approved the case subject to receipt of written comments.
	14	Punjab Livestock Development Board, Chandigarh 01/53/8/414/AM12/P-26/IC	18.11.2011	Holstein Friesian---- -1,80,000 Frozen Semen Straws	186	Approved as per the recommendation of D/o AHD&F vide OM No.102-171/2011-Trade dated 29.12.2011.
	15	Advinus Therapeutics Ltd, Bagnalore 01/53/8/418/AM12/A-51/IC	18.11.2011	Rats--10480 Nos.	357.92	Approved as per the recommendation of D/o AHD&F vide OM No.102-163/2011-Trade dated 28.12.2011.
	16	Punjab Livestock Development Board, Chandigarh 01/53/8/413/AM12/P-25/IC	18.11.2011	Jersey Semen--10,000 Frozen Semen Straws	10.58	Approved as per the recommendation of D/o AHD&F vide OM No.102-171/2011-Trade dated 29.12.2011.
	17	Centre for Stem Cell Research, Vellore 01/53/162/962/AM12/C-35/IC	21.11.2011	Mice---272 Nos.	54.47	Approved as per the recommendation of D/o AHD&F vide OM No.102-172/2011-Trade dated 28.12.2011.
	18	Indovax Pvt Ltd, Gurgaon 01/53/8/395/AM12/I-24/IC	11.11.2011	SPG Eggs (Specific Pathogen Free)- -7,00,000 Nos.	5.25	Approved as per the recommendation of D/o AHD&F vide OM No.102-167/2011-Trade dated 27.12.2011.
	19	Globion India Pvt Ltd, Coimbatore	22.11.2011	Hatching Eggs (Specific Pathogen Free)...	519.68	Approved as per the recommendation of D/o

		01/53/8/425/AM12/G-35/IC		-6,40,000		Approved as per the recommendation of D/o AHD&F vide OM No.102-177/2011-Trade dated 28.12.2011.
	21	TCG Lifesciences Ltd, Kolkatta 01/53/162/981/AM12/T-24/IC	29.11.2011	Rats and Mice (Male & Female)-4100 Nos.	142.42	Approved as per the recommendation of D/o AHD&F vide OM No.102-163/2011-Trade dated 28.12.2011.
	29	Sanjay Arora C/o Olivia Guinane, New Delhi 01/53/8/476/AM12/S-125/IC	22.12.2011	DOG - Two	nil	Approved as per the recommendation of D/o AHD&F vide OM dated 13.1.2011.
	30	Sun Pharma Advanced Research Co Ltd., Baroda 01/53/8/467/AM12/S-123/IC	16.12.2011	540 Nos. Mice	32.7	Approved as per the recommendation of D/o AHD&F vide OM No.102-27/2011-Trade dated 17.1.2011.
	36	Bakhtwar Stud & Agricultural Farm, Gurgaon 01/53/8/447/AM12/B-21/IC	8.12.2011	08 Nos. Broodmares	150	Approved as per the recommendation of D/o AHD&F vide OM No.102-157/2009-Trade dated 28.12.2011.
	37	KPS Gill, New Delhi 01/53/8/480/aM12/K-21/IC	23.12.2011	One Dog Papillon Breed (6 months old)	0.02	Approved as per the recommendation of D/o AHD&F vide OM No.102-185/2011-Trade dated 13.1.2011.
	40	Dundlod International, Jaipur 01/53/162/1265/AM11/D-22/IC	1.2.2011	4 Doses Horse Semen	4.5	Approved as per the recommendation of D/o AHD&F vide OM No.102-26/2011-Trade dated 22.12.2011
	41	Shruti Vora, New Delhi 01/53/8/74/AM12/S-21/IC	18.5.2011	3 Nos. Horse (Hanoverian)	4.99	Approved as per the recommendation of D/o AHD&F vide OM NO.102-153/2009-Trade dated 21.12.2011.
	44	Fortune Associates, Hyderabad 01/53/8/198/AM12/F-6/IC	28.7.2011	(i) 10 Pair Angora Rabbit (ii) 5 Pair Llama and (iii) 04 Pair Albino Wallaby	2.43	Approved as per the recommendation of D/o AHD&F vide OM No.102-115/2011-Trade dated 22.12.2011 for import of balance Qty. of item (ii) & (iii).
PART-II (C&PC)						
	1	SRF Engineering Plastics Business, Chennai 01/53/162/355/AM12/S-47/IC	23.6.2011	Used Nylon Fishnet-- -5100 MTs	1864.56	Approved 2000 MTs as per the recommendation of D/o C&PC vide OM No.28-16/8/2006-PC.II dated 27.12.2011 subject to valid Licence of Pollution Control Certificate from concerned State Pollution Control Board.
	2	Shree Ganesh Vyapar Udyog,	1.8.2011	320 MTs Acrylic Plastic	58.24	Approved 300 MTs as per

		Mumbai 01/53/8/206/AM12/S-62/IC		Sheet Scrap		the recommendation of D/o C&PC OM No.25016/01/2011-PC.II Dated 4.10.2011 & MOEF No. 17-8/2009-HSMD dated 13.12.2011, subject to conditions of Policy Circular No. 20 dated 12.3.2003.
PART-III (DEFENCE)						
18.	1	Tata Motors Limited, Mumbai 01/53/8/219/AM11/T-17/IC	12.08.2011	61 Nos. Parts of Infantry Combat Vehicle and Used Infantry Combat Vehicle BMP"	67.04	Approved as per the recommendation of D/o Department of Defence Production vide OM No.18(3)/2011-D(S-III) dt 27.12.2011.
PART-IV (DGCA)						
	2	Interglobal Aviation Limited, New Delhi 01/53/8/400/AM12/I-25/IC	14.11.2011	Receiver/Transmitter, HF Antenna Coupler- -10 Nos.	402.55	Approved as per the recommendation of D/o DGCA No.5-2095/11-A(1) dated 15.12.2011 .
	4	JSW Steel Ltd., Mumbai 01/53/8/507/AM12/J-17/IC	6.1.2012	One Bombardier Global XRS Modl BD 700	23244	Approved as per the recommendation of D/o DGCA letter No.5-2072/11- AI(2) dated 2.1.2012.
	6	Jagdishchandra Bhavanji Chheda, Pune 01/53/8/524/AM12/J-18/IC	16.1.2012	One Diamond Aircraft Model DA40 NG Standard Single Engine Austro 2.0 Liter Diesel Engine Aircraft with Garmin GFC Automatic Flight Control System	150	Approved as per the recommendation of DGCA vide letter No.5-2016/11- AI(2) dated 10.5.2011.
PART-V (HEAVY INDUSRY)						
22.	1	Praxair India P Ltd., Bangalore 01/53/8/488/AM12/P-35/lc	28.12.2011	250 LBS Chromium Carbon Oxide Powder less than 95% by weight	5.63	Committee approved case as per recommendation of Department of Heavy Industry as the quantity required for import is very small. The case be put up to PRC for stock & sale permission.
PART-IX [MOEF(O)]						
	1	Essar Steel Ltd, Mumbai 01/53/8/433/AM12/E-21/IC	28.11.2011	Air conditioners with R- 22 --62 Nos.	14.56	Approved as per the recommendation of MOEF OM No.11/1/2011-OC dated 13.12.2011 has given no objection.
	2	Carrier Air conditioning and Refrigeration Ltd, Gurgaon 01/53/8/429/AM12/C-36/IC	23.11.2011	Air conditioners with HCFC-22(R-22)-77000 Nos.	10672.99	Approved as per the recommendation of MOEF OM No.11/1/2011-OC dated 13.12.2011.
	3	Ambitious Marketing, Delhi 01/53/8/439/AM12/A-52/IC	2.12.2011	Air conditioners with HCFC-22(R-22)---	550.6	Approved as per the recommendation of MOEF

				-4800 Untis		OM No.11/1/2011-OC dated 13.12.2011.
	4	Arihant Trading Co., Delhi 01/53/162/1031/AM12/A-55/IC	12.12.2011	300 MTs HCFC 141 B	287.82	Approved as per the recommendation of MOEF OM No.11/2/2011-OC dated 16.12.2011.
	5	Reliance Digital Retail Ltd., Mumbai 01/53/8/448/AM12/R-32/IC	8.12.2011	29500 Air conditioners containing R-22 Gas	9860.85	Approved as per the recommendation of MOEF OM No.11/1/2011-OC dated 16.12.2011.
	6	Steel Authority of India Ltd., Delhi 01/53/8/454/AM12/S- 118/IC	12.12.2011	1247 Kgs R-124 Refrigerant Gas filed in 86 Nos. fo Cylinders	14.1	Approved as per the recommendation of MOEF OM No.11/2/2012-OC dated 5.1.2012.
	7	Zam Zam Impex, Chennai 01/53/8/487/AM12/Z-1/IC	28.12.2011	7900 Air conditioners containing R-22 Gas	1225.84	Approved as per the recommendation of MOEF OM No.11/1/2012-OC dated 5.1.2012.
	8	Shelta Marketing Services P Ltd, Delhi 01/53/8/451/AM12/S-115/IC	12.12.2011	10,000 Nos. Air conditioners containing R- 22 Gas	1401.03	Approved as per the recommendation of MOEF OM No.11/1/2011-OC dated 16.12.2011.
	9	Baba Enterprises, Kolkata 01/53/8/494/AM12/B-24/IC	2.1.2012	30 MTs Refrigerant Gas R-134A, can up to 500 Gram (Tetrafluoroethane)	39	Approved as per the recommendation of MOEF OM No.11/2/2012-OC dated 5.1.2012..
	10	Kolane Refrigerant, New Delhi 01/53/8/493/AM12/K- 22/IC	30.12.2011	750 MTs Refrigerant Gas R-406A, 100 MTs R-152A	1091.45	Approved as per the recommendation of MOEF OM No.11/2/2012-OC dated 5.1.2012.
	11	Kolane Refrigerant, New Delhi 01/53/8/457/AM12/K- 20/IC	13.12.2011	400 MTs Refrigerant Gas R415A	460	Approved as per the recommendation of MOEF OM No.11/2/2011-OC dated 5.1.2012.
	12	Srivari Traders, New Delhi 01/53/8/458/AM12/S-120/IC	13.12.2011	10,000 Nos. Air conditioners containing R- 22 Gas	1029.6	Approved as per the recommendation of MOEF OM No.11/1/2012-OC dated 5.1.2012.
	13	Metro Refrigeration, New Delhi 01/53/8/459/AM12/M- 47/IC	13.12.2011	450 MTs Refrigerant Gas R415 A filled in 13.60 Kgs Cylinder	460	Approved as per the recommendation of MOEF OM No.11/2/2011-OC dated 5.1.2012 has given no objection.
	14	Metro Refrigeration, New Delhi 01/53/8/492/AM12/M- 48/IC	30.12.2011	450 MTs Refrigerant Gas R406-A filled in 13.60 Kgs Cylinder	460	Approved as per the recommendation of MOEF OM No.11/2/2011-OC dated 5.1.2012.
	19	Mangali Petrochem Ltd., Delhi 01/53/8/512/AM12/M-55/IC	9.1.2012	1000 MTs HCFC 141 B	1107	Approved as per the recommendation of MOEF OM No.11/2/2011-OC dated 18.1.2012.
	20	Gagan Impex, Delhi 01/53/8/452/AM12/G-36/IC	12.12.2011	100 MTs R-134 A	235	Approved as per the recommendation of MOEF OM No.11/2/2012-OC dated 16.12.2011

	21	Waves, Chennai 01/53/8/477/AM12/W-9/IC	23.12.2011	7523 Sets Air conditioners with R-22 Gas	857.55	Approved as per the recommendation of MOEF OM No.11/1/2012-OC dated 5.1.2012 has given no objection.
	23	M.B. Enterprises, Mumbai 01/53/8/506/AM12/M-53/IC	6.1.2012	8185 Nos. Air conditioners with R-22 Gas	773.91	Approved as per the recommendation of MOEF OM No.11/1/2012-OC dated 17.1.2012 has given no objection.
PART-XI (PESO)						
	3	Schlumberger Asia Services Limited, Mumbai 01/53/8/443/AM12/S-113/IC	5.12.2010	Cartridges, oil well and Igniters---40	1.1	Approved as per the recommendation of PESO Letter No.E- 25(38)60/2009-IV dated 19.12.2011.
	4	Schlumberger Asia Services Limited, Mumbai 01/53/162/1085/AM12/S-127/IC	22.12.2011	Explosives (Charges, Shaped, Detonators (non electric), N.O.S)	72.47	Approved as per the recommendation of PESO Letter No.E- 25(38)60/2009-IV dated 19.1.2012.
PART-XII (PHARMA)						
	1	Aarti Industries Ltd, Mumbai 01/53/8/328/AM12/A-37/IC	05.10.2011	Bromo Fluoro Methane- --40.08 Kgs	34.81	Approved as per the recommendation of Department of Pharmaceuticals OM No.36012/4/11-PI (Norms) dated 29.12.2011.
	2	Metrochem Api Pvt Ltd, Hyderabad 01/53/8/422/AM12/M-42/IC	22.11.2010	2,2,2, Trifluoro Ethanol- 40,000 Kgs	156.73	Approved as per the recommendation of Department of Pharmaceuticals OM No.36012/4/11-PI (Norms) dated 29.12.2011.
PART-XIII (STEEL)						
45.	3	Rohit Ferro Tech Limited, Kolkata 01/53/18/471/AM12/R-35/IC	21.12.2011	60,000 MTs Ferro Manganese Slag With following composition:- Mn 23% or MnO 30- 38% with phosphorus not more than 0.02% and Sulphur not more than 0.5%. Chemical Composition (Mn 23-35%, MnO 30- 38%, SiO2 23-30% Max, CaO 18-24%, Al2O3 15% Max, MgO 2.5 – 4.5% max)	4054.04	Approved with same specification as earlier recommended by Steel and MOEF, with Sulphur and Phosphorus not more than 0.5% & 0.02% respectively, as detailed in Col.5.
PART-XV (ATOMIC ENERGY)						
46.	1	Galaxy Oncology Associates P Ltd., Delhi	14.12.2011	01 - Iridium Wire	1.38	Approved as per the recommendation of AERB

		01/53/8/462/AM12/G-37/IC				vide Letter No. AERB/RSD/RT/UP- 107/2011/8605 dated 14.7.2011.
PART-XVI (MHA)						
47.	23	BSF, New Delhi 01/53/8/449/aM12/B-22/IC	9.12.2011	34,377 Sling of Fully Automatic Carbine Machine 9 mm (Beretta MX 4 Storm)	free	Approved as per recommendation of MHA vide U.O. Note No.IV- 12011/36/2011-Prov.II dated 10.1.2012.
	9	Marathon India Ltd, Jaipur 01/53/8/340/AM12/M-34/IC	12.10.2011	Transmitter----100 Nos., Combiner---50 Nos., Frame, PCB and Accessories--50 Sets	45	Approved as per recommendation of MHA vide O.M. No.IV- 24011/3/2012-Prov.I dated 9.1.2012.
	19	Srijan Systems P Ltd., Delhi 01/53/8/495/AM12/S-132/IC	2.1.2012	30 Signal Pistol	1.16	Approved as per recommendation of MHA vide O.M. No.IV- 24011/3/2012-Prov.I dated 9.1.2012.
	21	Surya Telecom P Ltd., Panchkula 01/53/8/497/AM12/S-133/IC	3.1.2012	40 Nos. Angle Sight Device	4.26	Approved as per recommendation of MHA vide O.M. No.IV- 24011/3/2012-Prov.I dated 9.1.2012.
	25	Security Instruments, New Delhi 01/53/8/466/AM12/S- 122/IC	16.12.2011	20 Digital Night Vision Goggles	37.57	Approved as per recommendation of MHA vide O.M. No.IV- 24011/3/2012-Prov.I dated 9.1.2012.
	27	LNG Security Services P Ltd., Delhi 01/53/8/465/AM12/L- 12/IC	15.12.2011	One RE 70 M3 Plus Maxi De Armer Disrupter Recoilless with accessories	15.88	Approved as per recommendation of MHA vide O.M. No.IV- 24011/3/2012-Prov.I dated 9.1.2012.
	29	Marine Safety Products, Mumbai 01/53/162/1021/AM12/M-46/IC	8.11.2011	100 Nos. Mob Signal Smoke & Light	13.01	Approved as per recommendation of MHA vide O.M. No.IV- 24011/3/2012-Prov.I dated 9.1.2012.
	30	CRPF, New Delhi 01/53/8/453/MA12/C-37/IC	12.12.2011	100 Nos. AK Scout Mount Model M2B and 100 Nos. AP CompM4h 2MOA Complete	43.65	Approved as per recommendation of MHA vide O.M. No.IV- 24011/3/2012-Prov.I dated 9.1.2012.
	32	Agile Defsys Pvt Ltd., Chandigarh 01/53/8/490/AM12/A-60/IC	30.12.2011	02 Nos. Scope Mount For Rifle AK-47	0.13	Approved as per recommendation of MHA vide O.M. No.IV- 24011/3/2012-Prov.I dated 9.1.2012.
PART-XVIII (MISC)						
56.	4	Requests of M/s. Balkrishna Industries Ltd., Mumbai and	17.12.2011	The Committee decided to extend the validity of import of Natural Rubber under TRQ till the remaining part of FY 2011-12 i.e. upto		

	M/s. TVS Srichkra Ltd., 01/53/162/Misc/TRQ/N-32/AM11/IC	March 2012 in line with Custom Notification No. 59 dated 13.7.2011. Letter be written to RAs to endorse the extension in all such licences.
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3.2 Following 87 applications for import were deferred.

Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision.
PART-I (AHD&F)						
	2	Jai Research Foundation, Mumbai 01/53/8/498/AM11/J-19/IC	08.02.2011	Male & Female Beagles Dogs-200 Nos.	96.75	It was also decided that the matter may be brought to the notice of Secretary, D/o AHD&F as these cases (all cases relating to import of Beagle Dogs) are pending for a long time.
	3	Lupin Ltd, Mumbai 01/53/8/23/AM12/L-1/IC	18.04.2011	Beagles (Male & Female)---132 Nos.	56.89	
	4	Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/163/AM-12/S-53/IC	13.7.2011	Male & Female Beagles Dogs (4-7 months old)--60 Nos	27.43	
	6	Sipra Labs Ltd, Hyderabad 01/53/8/280/AM12/S-79/IC	12.09.2011	Beagle Dogs-----12 Nos	5.57	
	7	Tata Institute of Fundamental Research, Mumbai 01/53/8/300/AM12/T-19/IC	20.09.2011	Drosophila Melanogaster Files (Strains/Lines)---3000 Vials	3.22	Deferred for want of comments from Wild Life Division of MOEF.
	10	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine----70 Units/Nos.	65.52	It was also decided that the matter may be brought to the notice of Secretary, D/o AHD&F as these cases (all cases relating to import of Beagle Dogs) are pending for a long time.
	11	Advinus Therapeutics Ltd, Bangalore 01/53/8/359/AM12/A-43/IC	25.10.2011	Beagle Dogs(Male & Female)--276 Nos.	187.53	
	12	Sun pharma Advanced Research Co. Ltd, Baroda 01/53/8/314/AM-12/S-83/IC	27.9.2011	Beagle Dogs---60 Nos.	41.61	
	20	Indian Immunologicals Ltd, Hyderabad 01/53/8/384/AM12/I-23/IC	8.11.2011	Frozen Bovine Semen--52,900 Untis	32.79	Deferred for want of comments from AHD&F and information from the applicant.
	22	Saife Vetmed Private Limited, Delhi 01/53/8/430/AM12/S-108/IC	25.11.2011	Kunafin (parasitic wasps of house and stable flies)---4050 Kgs.	100	Deferred for want of comments from AHD&F. Case may also be referred to Integrated Pest Management, Ministry of Agriculture.
	23	Fortune Associates, Hyderabad 01/53/8/378/AM12/F-10/IC	4.11.2011	1. EMU Chicks----20 Nos. 2. Geese Chicks (Domestic)----08 Nos.	0.7	Deferred for want of comments from Wild Life Division (MOEFL).
	24	Sanjay Sen, Kolkatta 01/53/8/434/AM12/S-110/IC	30.11.2011	Ornamental Fish---780 Nos.	0.49	Deferred for want of comments from AHD&F and information from the applicant.
	25	Aqua Arena Enterprises, Mumbai 01/53/8/441/AM12/A-53/IC	5.12.2011	Ornamental Fish---4,66,500 Nos.	100.3	Deferred for want of comments from AHD&F and information from the applicant.
	27	Lupin Ltd, Mumbai 01/53/8/485/AM12/L-14/IC	28.12.2011	Beagle Dog (M/F)	24.87	It was also decided that the matter may be brought to the notice of Ministry, D/o AHD&F as these cases (all cases relating to import of Beagle Dogs) are pending for a long time.
	28	Lupin Ltd, Mumbai 01/53/8/484/AM12/L-13/IC	27.12.2011	30 Nos. Beagle Dog	18.69	
	31	Sun Pharma Advanced Research Co Ltd., Baroda 01/53/8/470/AM12/S-42/IC	16.12.2011	300 Nos. Rhino Mice	43.23	Deferred for want of comments from AHD&F

		Baroda 01/53/8/419/AM12/S-130/IC				from AHD&F
	32	Rissala Polo Sports P Ltd., Delhi 01/53/8/489/AM12/R-37/IC	28.12.2011	12 Nos. Polo Ponies	13.2	Deferred for want of comments from AHD&F
	33	Sunil Tandon, Hyderabad 01/53/8/486/AM12/S-131/IC	28.12.2011	02 Baby Wallaby (Macropus Parma)	0.4	Deferred for want of comments from AHD&F
	34	Dhritiman Datta, Kolkata 01/53/162/1073/AM12/D-28/IC	20.12.2011	2160 Nos. Ornamental Fishes	0.91	Deferred for want of comments from AHD&F and information from the applicant.
	35	Asha Krishnakumar, Tirupur 01/53/162/1096/AM12/A-58	22.12.2011	Live Horse - One	3.78	Deferred for want of comments from AHD&F.
	38	Aravli Sports & Cultural Foundation, New Delhi 01/53/8/481/AM12/A-59/IC	23.12.2011	04 Nos. Polo Ponies	31.9	Deferred for want of comments from AHD&F
	39	Intox P Ltd., Pune 01/53/8/498/AM12/I-28/IC	3.1.2012	Rats, Mice, Guinea Pig, Rabbit and Hamster as detailed in the agenda	125.2	Deferred for want of comments from AHD&F
	43	Softgel Healthcare P Ltd., Chennai 01/53/162/180/AM12/S-22/IC	1.11.2011	1. Omega 3 Fish Lipid Oil (Fish Body Oil – Refined) – EPA 30% & DHA 20% 2. Omega 3 Fish Lipid Oil (Fish Body Oil – Refined) – EPA 18% & DHA 12% 3. Omega 3 Fish Lipid Oil (Fish Body Oil – Refined) – EPA 10% & DHA 40% 4. Salmon Oil (Fish Body Oil – Refined) EPA 18% & DHA 12%	569.13	It was decided that the case may be referred to Department of Pharmaceuticals.
PART-II (C&PC)						
	3	Sheela Foam Pvt Ltd, Delhi 01/53/8/401/AM12/S-102/IC	14.11.2011	Polyurethane Trimming Foam (Scrap)-----12,00,000 Kgs.	414.41	Deferred for want of comments from C&PC and MOEF and information from the firm.
	4	Varsha Industries, Bangalore 01/53/426/AM11/V-33/IC	3.12.2011 (representation)	2000 MTs Other Plastic Polypropylene	360	It was decided that the case may be again be referred to C&PC / MOEF for comments.
PART-III (DEFENCE)						
	2	Defence Land Systems India Pvt Ltd, Palwal 01/53/8/192/AM-12/D-15/IC	27.07.2011	Intregation Parts/Components as per list attached	96.62	Deferred for want of comments from Defence Production (Min. of Defence)
PART-IV (DGCA)						
	1	Hindustan Institute of Aeronautics, Bhopal 01/53/8/540/AM11/H-30/IC	04.03.2011	One used Eurocopter-Bo-105 Helicopter with Engine--One	40.65	Deferred for want of comments from DGCA
	3	Sri Krishna Educational Trust, Vilupuram 01/53/8/440/AM12/S-114/IC	5.12.2011	Aircraft Cessna 150 B N 7320X, Sl. No.1550-59420) in grounded state.	16.01	Deferred for want of comments from DGCA
	5	SPI Cinemas P Ltd., Nellor 01/53/8/455/MA12/S-119/IC	12.12.2011	One Brand New Embraer Phenom 100 Aircraft	Private Use	The Committee noted that DGCA in their recommendation letter dated 14.12.2011 has not indicated whether it is for 'Private Use' or 'Passenger'. It was, therefore, decided that DGCA may be requested to clarify the same.
PART-VI (DIPP)						
	1	Simran Rubber Industries, Saharanpur 01/53/8/397/AM12/S-99/IC	11.11.2011	Scrap Rubber/Unstandard Grade of Natural Rubber-----200 MTs	100.1	Deferred for want of comments from MOEF & DIPP and information from the firm.

	2	S & J Granulate Solutions Pvt Ltd, Mumbai 01/53/8/399/AM12/S-101/IC	15.11.2011	Used Rubber Tyres (Cut/Shreds)----6000 MTs	150.15	Deferred for want of comments from MOEF & DIPP
	3	Malhotra Rubbers Ltd, New Delhi 01/53/8/426/AM12/M-44/IC	23.11.2011	Crumb Rubber Powder---500 MTs	8.35	Deferred for want of comments from MOEF & DIPP and information from the firm.
	4	Saakar Printing Design & Engg. P Ltd., Pune 01/53/8/472/AM12/S-126/IC	22.12.2011	(i) 864000 Refurbished Laser Toner Cartridge (ii) 432000 Nos. Refurbished Inkjet Cartridge with or without printer head	8464.39	Deferred for want of comments from DIPP.
PART-VII (ICMR)						
	2	Invitrogen Bio Services India P Ltd., Bangalore 01/5/8/106/AM12/I-5/IC	30.05.2011	Biological material i.e. Hepatocytes, Microsomes S9 and Cytosol	7528.5	Deferred for want of comments from ICMR.
	3	TCG Life Sciences Ltd, Kolkata 01/53/8/197/AM-12/T-16/IC	28.7.2011	Human AB, Male Plasma derived-----100 X 20bot	3.65	Deferred for want of comments from ICMR.
PART-VIII (MOEF)						
	2	Sunland recycling Industries, Mumabi 01/53/8/442/AM12/S-112/IC	5.12.2011	Aluminium scrap grade as per ISRI "TALLY"--1000 MTs	892.8	Deferred for want of comments from MOEF
	7	Accel Frontline Services Ltd., Bangalore 01/53/8/491/AM12/A-	30.12.2011	599043 Nos. Refurbished Hard Disk Drive (Computer	12699.71	Deferred. A self contained note may be made to D/o IT, indicating the present policy and procedure, reasons for restriction and approval given in the last three years to various applicants seeking their views. It was also decided that a special meeting should be convened with the Department of I.T. to decide such imports.
	8	Elektronics Technologies (I) P Ltd., Bangalore 01/53/8/102/AM12/F-1/IC	23.5.2011	100,000 Nos. Refurbished Hard Disk Drives	2594.35	
	9	HCL Infosystems Ltd., Noida 01/53/8/102/AM12/H-8/IC	27.5.2011	62,596 Nos. Refurbished Hard Disk Drives	641.34	
	10	ACER India Pvt. Ltd., Bangalore 01/53/8/353/AM12/A-40/IC	17.10.2011	27,823 Nos. Refurbished computer parts	614.16	
	11	Samsung India Electronics P Ltd., Delhi 01/53/162/894/AM12/S-94/IC	19.10.2011	2920 Nos. refurbished / repaired Hard Disk Drive		
PART-IX [MOEF(O)]						
	15	MIRC Electronics Ltd., Mumbai 01/53/8/504/AM12/M-51/IC	6.1.2012	65,000 Nos. Air conditioners with R-22 Gas	7810.44	Deferred for want of comments from MOEF
	16	MIRC Electronics Ltd., Mumbai 01/53/8/502/AM12/M-49/IC	6.1.2012	25,000 Nos. Air conditioners with R-22 Gas	3014.13	Deferred for want of comments from MOEF
	17	MIRC Electronics Ltd., Mumbai 01/53/8/503/AM12/M-50/IC	6.1.2012	25,000 Nos. Air conditioners with R-22 Gas	3107.71	Deferred for want of comments from MOEF
	18	MIRC Electronics Ltd., Mumbai 01/53/8/505/AM12/M-52/IC	6.1.2012	10,000 Nos. Air conditioners with R-22 Gas	1222.73	Deferred for want of comments from MOEF
	22	Vantage, Chennai, 01/53/8/478/AM12/V-19/IC	23.12.2011	6998 Sets Air conditioners with R-22 Gas	857.63	Deferred for want of comments from MOEF
PART-X [MOEF(WL)]						
	2	Super Choice India, New Delhi 01/53/8/491/AM11/S-97/IC	07.02.2011	5700 Kgs Assorted Cut & uncut sea shell and beads	9	Deferred for want of comments from Wild Life Division (MOEF) and information from the firm.
	3	Nishit Marketing Corporation, Ahmedabad 01/53/8/110/AM-12/N -7/IC	10.6.2011	Decorative articles of mother of pearl made with help of wood and metal -3500 Nos	7.42	Deferred for want of comments from Wild Life Division (MOEF) and information from the firm.
	5	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)--100 MTs	150	Deferred for want of comments from Wild Life Division (MOEF).

	6	Siddharth Singh Garha, Indore 01/53/8/464/AM12/S-121/IC	14.12.2011	13 Nos. Hunting Trophies	8.98	Deferred for want of comments from Wild Life Division (MOEF).
	7	Wave Industries P Ltd., Delhi 01/53/8/470/AM12/W-8/IC	21.12.2011	3 Nos. African Handicraft Zebra Skin Rugs	3.15	Deferred for want of comments from Wild Life Division (MOEF).
	8	Hi-Tech Advance Products, Indore 01/53/8/450/AM12/H-31/IC	12.12.2011	9 Set Veterinary Equipment / Tranquillizer Equipment / CO2 Injection Rifle 9 JMSP	9.7	Deferred for want of comments from Wild Life Division (MOEF).
	10	(1) Sh. C. Venkat Ramana Reddy, Hyd 01/53/8/174/AM12/C-11/IC (2) Sh. G. Ranadhir Ram Reddy, Hyd 01/53/8/175/AM12/G-19/IC (3) G Amarender Reddy & others 01/53/8/306/AM11/G-23/IC (4) G. Abhinav Reddy, Hyderabad 01/53/8/421/AM12/G-34/IC (5) Shri Rahoul Rai, 01/53/8/175/AM11/R-15/IC (6) Shri Javed Ansari 01/53/8/176/AM11/J-8/IC (7) to (14) Dr. T. Prabhakar Chowdhary (07 applications (01/53/8/521 to 527/AM11/T-41 to T-47/IC)	20.7.2011	Hunted Trophies	0.18	MOEF has written a letter seeking some information from DGFT. It was decided that a reply may be sent to Wild Life Division (MOEF).

PART-XI (PESO)

	1	Indian Explosives Ltd., Kolkata 01/53/162/1259/AM11/I-48/IC	31.01.2011	150 MTs PETN Cord and Booster Grade / PETN Detonator Grade / PETN Wetted	521	Deferred for want of comments from PESO.
	2	Intertek India Pvt Ltd, New Delhi 01/53/8/535/AM11/I-55/IC	01.03.2011	5 KJ IGNITOR - 560 PCS 1 KJ IGNITOR - 280 PCS	4.18	Deferred for want of comments from PESO.
	5	Indian Explosives Ltd., Kolkata 01/53/162/1128/AM12/I-29/IC	3.1.2012	55,000 Nos. Detonators Electric UN No. 0456	332.36	Deferred for want of comments from PESO.

PART-XII (PHARMA)

	3	Riddhi Pharma, Ankleshwar 01/53/8/501/AM12/R-39/IC	5.1.2012	1,3 Dichloro 2 - Propanol	236.7	Deferred for want of comments from Pharmaceuticals
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Sl. No.	Case No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision
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PART-XIII (STEEL)

	2	Sabari Alloys & Metals India P Ltd., Tamilnadu 01/53/8/513/AM12/S- 135 /IC	10.1.2012	50,000 MTs Used Rails	106 crores	Deferred for want of comments from Min. of Steel.
	4	Sabari Exim Pvt. Ltd., Chennai 01/53/8/518/AM12/S-137/IC		50,000 MTs Used Rails	106 Cr	Deferred for want of comments from form Min. of Steel.
	5	Hinduja Foundries Ltd., Chennai 01/53/8/79/AM11/H-6/IC	10.5.2011	60,000 MTs Used Rails	12047.4	Deferred for want of comments from form Min. of Steel.
	6	Meghana Metallurgy, Chittoor 01/53/8/745/AM10/M-78/IC	16.3.2010	50,000 MTs of Used Rails	5831	Deferred for want of comments from form Min. of Steel.
	7	Janakiram Steel & Power P Ltd., Chennai 01/53/162/158/AM11/J-17/IC	31.1.2011	1000 MTs Used Rails	1380	Deferred for want of comments from Min. of Steel.
	8	R.P. Multimetals P Ltd., Gobindgarh 01/53/8/37/AM12/R-5/IC	21.4.2011	100 MTs Used Rails	16.65	Deferred for want of comments from form Min. of Steel.

PART - XVI (MHA)

2	DB Upmost standardized attires Ltd, Bangalore 01/53/162/440/AM-12/D-11/IC	11.7.2011	Pepper spray---3095	7.16	Deferred. The matter for import of Pepper Spray to be examined on file.
3	Gloverm Consulting Pvt Ltd, Bangalore 01/53/8/199/AM-12/G-20/IC	28.7.2011	Guardian Angel----1026 Non Lethal Peper Spray	10.42	Deferred. The matter for import of Pepper Spray to be examined on file.
4	Siddharth Model Sports Pvt Ltd, Thane 01/53/8/245/AM12/S-72/IC	26.8.2011	Remote Start, Duo, Ultrasonic, converter, Radio Modem	13.24	Deferred for want of comments from MHA.
5	Elero Motors & Controls P Ltd., Delhi 01/53/8/40/AM12/E-2/IC	23.4.2011	2500 Pcs Radio Frequency Remote Control 867 MHz	46.96	Deferred for want of comments from MHA.
6	Gloverm Consulting Pvt Ltd, Bangalore 01/53/8/285/AM12/G-27/IC	13.9.2011	Guardian Angel-----1026 Nos	10.42	Deferred. The matter for import of Pepper Spray to be examined on file.
7	AKJ Infrastructure, Delhi 01/53/8/302/AM-12/A-35/IC	20.9.2011	Stun Gun---11299 Nos.	100	Deferred for want of comments from MHA and information from the firm.
10	Sarhadi and Company, Manimajra (Chandigarh) 01/53/8/351/AM12/S-91/IC	18.10.2011	Air Rifles (0.177)---1005 Nos.	24.25	Deferred for want of comments from MHA and information from the firm.
11	Gulf Oil Corporation Ltd., Hyderabad 01/53/8/71/AM-12/G-9/IC	12.5.2011	Cartridges Power Devices-14000 Nos	121.06	Deferred for want of comments from MHA.
12	Navyani Innovations Inc, Panipat 01/53/8/351/AM11/N-23/IC	15.11.2010	GPS Tracker MVT 380, with standard accessories	31.87	Deferred for want of comments from MHA.
15	Trident Infosol Pvt Ltd, New Delhi 01/53/8/410/AM12/T-23/IC	17.11.2010	Optical Sight for Rifle AK-47 Specter 4X RR-BNS Weapon Sight--06 Nos.	3.91	Deferred for want of comments from MHA and information from the firm.
18	Sukhdev Explosives P Ltd., Surat 01/53/8/223/AM12/S-66/IC	10.8.2011	Cartridges, Powder Devices, Explosives as detailed in the agenda	1.9	Deferred for want of comments from MHA.
20	Aligator Design P Ltd., Delhi 01/53/8/496/AM12.A-62/IC	2.1.2012	6 Nos. Optical Sight for Rifle AK-47	5.72	Deferred for want of comments from MHA.
22	Indian Handicraft & Textiles, Delhi 01/53/8/473/AM12/I-27/IC	22.12.2011	10,000 Nos. Air Pellets or Air Rifles or Air Pistols of 0.177	30.53	Deferred for want of comments from MHA.
24	SSF, New Delhi 01/53/8/475/AM12/S-129/IC	22.12.2011	Assault Rifle, Cartridge as detailed in agenda	US\$12750	Deferred for want of comments from MHA.
26	Intelli Planner Software System (I) P Ltd., Delhi 01/53/8/469/AM12/I-26/IC	19.12.2011	10,000 Pcs GPS & DGPS Vehicle Tracking System	405	Deferred for want of comments from MHA.
28	Eastern Shipchanders P Ltd., Mumbai 01/53/8/463/AM12/E-24/IC	14.12.2011	(i) Parachute Rocket - 6,000 Nos. (ii) Hand Flares - 9000 Nos. (iii) Orange Smoke - 3000 Nos., (iv) Mob Smoke / Light with bracket - 80 and (v) L.T.A. Set - 50 Sets	128.44	Deferred for want of comments from MHA.
31	Pahwa Manufacturers, Sitapur 01/53/8/468/AM12/P-33/IC	19.12.2011	220,800 Nos. Primers 199,000 Plastic Cases without primer	7.33	Deferred for want of comments from MHA.

PART-XVII(TYRE)

1	Orient Craft Limited,	13.12.2011	Two Tyres with Rim for Porsche Make		The Committee decided to refer the case to DIPP and BIS for their comments.
2	A.K. Enterprises, New Delhi 01/53/8/525/AM12/A-64/IC	18.1.2012	8 Nos. 245 / 45 R20 Pirelli Tyres	0.2795	The Committee decided to refer the case to DIPP and BIS for their comments. The firm may be

						asked to furnish the reasons / details for importing these tyres.
	3	Micheline India Tyres Pvt. Ltd., Limited, Faridabad 01/53/8/511/AM12/M-56/IC	12.1.2011	2900 Porche Car Tyres (Non ISI)	153.7	The Committee decided to refer the case to DIPP and BIS for their comments.
	4	Tip Top General Agencies P Ltd., F.No.01/53/162/1163/AM12/T-26/IC	20.12.2011	Specific Tubeless Tyres required Runflat Wheel, Assemblies Fitted to Bullet Proof / Armoured Vehicles manufactured by ordance factories / Other OEMs and End User for replacement		The Committee decided to refer the case to DIPP and BIS for their comments.
PART-XVIII (MISC)						
	1	Negocios International, Mysore 01/53/162/1004/AM12/N-27/IC	30.11.2011	50 Kgs Powder (Non-Monetary Gold Dust upto 95%) purity	US\$20 lakhs	Deferred for want of comments of RBI / MEA and DEA.
	2	Aditya Niryat, Faridabad, 01/53/162/880/AM12/A-42/IC	27.10.2011	Import of Gold (Non Monetary)	not given	Deferred for want of comments of RBI / MEA and DEA.
	3	M/s. Shirpur Gold Refinery Ltd., Dhule, 01/53/8/293/AM12/S-80/IC	9.9.2011	1800 Kgs Dore Gold content upto 95%	488 crores	Deferred for want of comments of RBI / MEA and DEA.

3.3 Following 09 (Nine) applications were rejected.

Sl. No.	List Sl.No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision
PART-I (AHD&F)						
	1	Dikai International, Kolkatta 01/53/162/898/AM11/D-17/IC	11.01.2010	Live Fresh Water Fish Pangas---200 MT	228	The rep. of D/o AHD&F informed that they have sought certain information from the firm. However, the firm is not responding to any of their letter despite reminders and recommended the case for rejection. The Committee, therefore, decided to reject the case.
	8	Gloerm Consulting Pvt Ltd, Bangalore 01/53/8/240/AM12/G-23/IC	24.08.2011	Processed Meat Farm Grown venison bred in captivity. Not included in WLP-1972---2000 LBS	14.4	Rejected as per the recommendation of D/o AHD&F as the USA is not free from Transmissible Spongiform Encephalopathy (TSE) disease.
	42	Three Clothing P Ltd., Noida 01/53/8/446/AM12/T-25/IC	8.12.2011	18 Nos. Python Reticulus	3.61	Rejected as per the comments of MOEF.
PART-VI (DIPP)						
	5	Geon International, New Delhi 01/53/8/312/AM12/G-30/IC	26.9.2011	Lead battery Plate Scrap ISRI-RAILS--1500 MTs	911.25	Rejected as per the comments of DIPP.
PART-VIII (MOEF)						
	12	Rohan Industries, Alwar 01/53/8/500/AM12/R-38/IC	4.1.2012	3000 MTs Lead Battery Scrap Rails	1590	Rejected as per the comments of DIPP.
	14	U.B. Rice Mills Pvt. Ltd..	15.3.2011	Rubber	49.5	Rejected as per the comments of MOEF.

		Kolkata 01/53/162/26/AM-12/U-1/IC		Crumb-----500 MT		Rejected as per the comments of MOEF.
Sl. No.	List Sl. No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision
PART-X (MOEF(WL))						
7.	7	1 Namdhari Farm Fresh P Ltd., B'lore 01/53/8/264/AM11/N- 18/IC	13.09.2010	MITES as detailed in the application	9.19	Rejected as per the comments of MOEF.
PART-XIV (TEXTILE)						
	1	Sharda Exports, New Delhi 01/53/8/325/AM12/S-86/IC	3.10.2011	Assorted used denim jeans & assorted used neck ties- -27000 Kgs	2.91	Rejected as the import of used clothes should be discouraged.
	2	Anisha Impex, Tirupur 01/53/8/337/AM12/A-38/IC	12.10.2011	100% cotton rejected fabrics second stock lot-195000 Kgs., Lab bits & cuttings--- -36668 Kgs.	169.74	Rejected as the import of used clothes should be discouraged.

3.5 Following 10 (Ten) application were granted ex-post-facto approval.

Sl. No.	List Sl.No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision
PART-I (AHD&F)						
	5	Raptakos, Brett & Co. Ltd, Mumbai 01/53/8/208/AM-12/R-16/IC	01.08.2011	Stallion----01, Broodmares---15	1400	The Committee accorded ex- post-facto approval. D/o AHD&F has already recommended the case.
	9	Tohana Stud Farm, Tohana 01/53/8/317/AM12/T-20/IC	28.09.2011	Stallion----01 Nos., Broodmares-----6 Nos.	72	The Committee accorded ex- post-facto approval. D/o AHD&F has already recommended the case
PART-VII (ICMR)						
	1	Astra Zenca India P Ltd., Bangalore 01/53/162/622/AM12/A-29/IC	03.11.2011	Bacterial Strains, Parasitic Strain as per ANF2B	fee of cost	The Committee accorded ex- post-facto approval. D/o Biotechnology has already recommended the case
PART-XIII (STEEL)						
	1	Gurudev Overseas Ltd, Ludhiana 01/53/8/343/AM12/G-31/IC	13.10.2011	Steel scrap of old(used) Rails- -458.68 MT	97.46	The Committee accorded ex- post-facto approval.
PART-XVI (MHA)						
	1	Gulf Oil Corporation Ltd, Hyderabad 01/53/8/96/AM-12/G- 14/IC	30.5.2011	Cartridges Primer-- -108000 Nos	2.67	The Committee accorded ex- post-facto approval. MHA has already recommended the case.
	8	Magneti Marellium Electronic Systems Pvt Ltd, New Delhi 01/53/8/271/AM12/M-27/IC	8.9.2011	T Box TATA HCV - -20000 Nos.	960	The Committee accorded ex- post-facto approval. MHA has already recommended the

		01/53/8/21/AM12/M-21/IC				already recommended the case.
	13	Alpha Design Technologies Pvt Ltd, Bangalore 01/53/8/385/AM12/A-47/IC	9.11.2010	Corner Shot CSM Glock 17/19 model with accessories-22 Nos.	61.4	The Committee accorded ex-post-facto approval. MHA has already recommended the case.
	14	Elcome Marine Services Pvt Ltd, Mumbai 01/53/8/409/AM12/E-20/IC	17.11.2010	RB 715A Radar with complete Accessories---01 No.	4.55	The Committee accorded ex-post-facto approval. MHA has already recommended the case.
	16	Sukhdev Explosives Pvt Ltd, Surat 01/53/8/423/AM12/S-106/IC	22.11.2010	Cartridges Power Devices----2,05,000 Nos	15.24	The Committee accorded ex-post-facto approval. MHA has already recommended the case.
	17	L & T Shipbuilding Ltd, Chennai 01/53/8/435/AM12/L-11/IC	30.11.2010	RADAR----01 No.	0.94	The Committee accorded ex-post-facto approval. MHA has already recommended the case.

3.6 Following 01 (one) application was closed.

Sl. No.	List Sl.No.	Name of the Firm / File No.	Date of receipt of appl.	Item of import and quantity applied.	CIF Value Rs.Lakh	Decision
1	26	Kerala Livestock Development Board Ltd, Thruvananthapuram 01/53/162/436/AM12/K-5/IC	11.7.2011	Bovine Sexed Frozen Semen Straws from Holstein Friesian (HF) Breed of Cattle-----250 Nos.	6.39	The rep. of D/o AHD&F informed that permission for import of 8000 Nos. of the subject item has already been given and it seems a repetition of the said case and recommended the case for closure. The Committee, therefore, decided to close the case.

4. Next meeting will be held on 16.02.2012 (Thursday) at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

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